

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1982.
TO BE ANSWERED ON FRIDAY, THE 17TH MARCH, 2023.**

SCHEME FOR INVESTMENT PROMOTION

1982 SHRI MASTHAN RAO BEEDA:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of the Scheme for Investment Promotion aimed at the promotion of investment into the country along with enhancing international co-operation for promoting FDI and capacity building;
- (b) the components under the same;
- (c) the details of progress made in this respect; and
- (d) the details thereof, State/UT-wise along with the details of progress made in the State of Andhra Pradesh?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) to (d): Department for Promotion of Industry & Internal Trade (DPIIT) has been entrusted with the task of attracting domestic and foreign investments into the country. With an aim of achieving this objective, the 'Scheme for Investment Promotion' a Central sector Scheme was launched in 2008. The last implementation period of the scheme was from the Year 2017-20. The Central Government has approved for continuation of the Scheme for Investment Promotion (SIP), a Central Sector scheme, for the duration of five years (i.e., FY 2021- 22 to 2025-26) with a financial outlay of INR 970 crores.

The components for continuation of the Scheme for Investment Promotion for 2021-22 to 2025-26 include Investor targeting & facilitation – Domestic & International activities, Investment promotion - Amplification & outreach activities and Project management activities

The Government has been taking various initiatives with the key objective of improving the competitiveness of the private and public sector in the country, facilitating their integration into the global value chains, and enabling them to better compete in global markets. To the investment inflow, the Department under the 'Scheme for Investment Promotion' has been undertaking various initiatives and reforms such as the launch of Make in India, supporting champion sectors and sub-sectors, setting up of an Empowered Group of Secretaries and Project Development Cells, creating a GIS based Industrial Information System and National Investment Clearance Cell amongst others.

Measures taken by the Government have resulted in increased FDI inflow in the country. FDI inflow in India stood at USD 45.15 billion in 2014-15 and has continuously increased since then. India registered its highest ever annual FDI inflow of USD 84.84 billion (provisional figures) in the financial year 2021-22. These trends in India's FDI are an endorsement of its status as a preferred investment destination amongst global investors.

Financial year-wise details of FDI inflow in the country which includes equity inflow, reinvested earnings, other capital, and equity capital of incorporated bodies, is given below

S.No.	Financial Year	Total FDI inflow (inUS\$ billion)
1.	2019-20	74.39
2.	2020-21	81.97
3.	2021-22 (P)	84.84

(P)- Data is provisional. Subject to finalization by RBI.

State-wise data is being maintained since October, 2019 **only** for FDI equity inflow. It excludes reinvested earnings, other capital, and equity capital of incorporated bodies. Accordingly, State/UT wise details of FDI equity inflow reported in the country since October, 2019 to December, 2022 including the state of 'Andhra Pradesh' are enclosed as **Annexure**

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA USTARRED QUESTION NO. 1982 FOR ANSWER ON 17.03.2023.

S. No.	State Name	2019-20 (From OCT 2019)	2020-21	2021-22	2022-23 (Till DEC 2022)
		Amount (In USD Million)	Amount (In USD Million)	Amount (In USD Million)	Amount (In USD Million)
1	ANDHRA PRADESH	200.9664	85.8487	224.9645	248.1335
2	ARUNACHAL PRADESH	0.6052	4.9496	-	-
3	ASSAM	2.9344	11.1881	4.4031	1.9012
4	BIHAR	5.5396	45.0842	116.4702	47.3379
5	CHANDIGARH	3.5809	10.0332	51.3744	10.7926
6	CHHATTISGARH	0.0273	0.0001	0.9834	1.1800
7	Dadra and Nagar Haveli and Daman and Diu	2.9377	5.0293	142.0736	17.5647
8	DELHI	3,998.4895	5,471.0525	8,189.3520	6,113.8735
9	GOA	64.9332	16.3327	37.1201	11.7214
10	GUJARAT	2,591.3955	21,890.1728	2,705.5173	4,141.0093
11	HARYANA	726.9264	1,697.0143	2,798.4821	2,010.2872
12	HIMACHAL PRADESH	11.9116	10.9210	137.9891	19.6237
13	JAMMU AND KASHMIR	-	0.2093	0.1456	0.7177
14	JHARKHAND	1,852.0386	792.0575	6.4337	5.4885
15	KARNATAKA	4,288.9831	7,670.4915	22,071.9375	8,772.6367
16	KERALA	57.4068	212.2728	347.7665	142.5403
17	LADAKH	-	0.0274	0.1352	0.0616
18	MADHYA PRADESH	75.6937	206.6322	208.5263	30.5119
19	MAHARASHTRA	7,556.2517	16,169.7897	15,438.6319	10,765.6515
20	MEGHALAYA	-	-	1.0965	-
21	NAGALAND	-	-	0.0139	-
22	ODISHA	13.0463	19.7563	95.3280	28.4086
23	PUDUCHERRY	0.4466	58.2133	0.1948	4.4403
24	PUNJAB	96.7744	644.4576	127.0072	26.9365
25	RAJASTHAN	189.1766	272.2243	707.0874	764.3981
26	TAMIL NADU	1,006.0699	2,323.4591	3,003.1578	1,890.2797
27	TELANGANA	679.8587	1,155.4906	1,606.8937	1,080.6871
28	TRIPURA	-	0.4310	0.1312	-
29	UTTAR PRADESH	242.8746	421.7904	216.9689	368.7350
30	UTTARAKHAND	14.6950	5.3028	103.9931	2.8226
31	WEST BENGAL	190.7624	415.3737	427.7678	238.4974
32	State Not Indicated	7.0117	19.9330	1.3214	-
